**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1048-1049 of 2019**

**IN THE MATTER OF:**

**MSC Mediterranean Shipping Company S.A** **Appellant**

**Vs.**

**C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.** **....Respondent**

**Present:**

**For Appellant:** **Mr. Krishna Raj Thaker, Mr. Arjun Asthana and Ms. Sreenita Ghosh, Advocates**

**For Respondent:** **Mr. Rishav Banerjee, Mr. Abhijeet Sinha and Mr. Saptarshi Mandal, Advocates**

**Mr. Bhuvnesh Satija, Mr. Ajinkya Tiwari and Mr. Siddharth Manocha, Advocates for R-2.**

**O R D E R**

**31.01.2020:** Due to paucity of time this matter could not be taken up.

Post this appeal 'for hearing' on **04th February, 2020** at **12.00 noon.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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